

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AMW Motors Limited Date of Commencement of Liquidation: 28-07-2023; List of Stakeholders as on Date: 03-01-2024; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digit of registration number: 10041

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	8	5718034072	8	558688121	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	3	6887703224	3	6887703224	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	551	634382505	551	451182060	0	183200445	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	6	1182455644	6	527023934	655431711	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	113	2013720020	112	1396988527	15795492	0	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
<b>Total</b>		<b>681</b>	<b>16436295465</b>	<b>680</b>	<b>9821585866</b>	<b>671227203</b>	<b>183200445</b>	<b>0</b>	